

**LOK SABHA**  
**UNSTARRED QUESTION NO.2198**  
FOR ANSWER ON 02/12/2019

**COMPLAINTS AGAINST FERRO SCRAP NIGAM LIMITED**

2198. SHRI DULAL CHAND GOSWAMI:  
SHRI AJAY NISHAD:

Will the Minister of STEEL be pleased to state:

- (a) whether the Government has received any complaint against Managing Director Ferro Scrap Nigam Limited (FSNL) for alleged termination/removal of whistleblowers, caste-based discrimination, unfair practices, irregularities, malpractices, violation of rules;
- (b) if so, the details thereof including the total number of such cases, complaints of removal/termination of total number of employees during the last three years and the current year;
- (c) the mechanism put in place by the Government to monitor the functioning of FSNL to check termination of whistleblowers, irregularities, unfair practices, malpractices; and
- (d) the remedial steps taken/being taken by the Government to redress the grievances of the whistleblowers/employees?

**ANSWER**

THE MINISTER OF STEEL

(SHRI DHARMENDRA PRADHAN)

(a)&(b): Government has received a total number of 62 complaints against Managing Director, Ferro Scrap Nigam Limited (FSNL) on various allegations during the last three years and the current year for alleged termination/removal of whistleblowers, caste based discrimination, unfair practices, irregularities, malpractices, violation of rules.

(c)&(d): A well laid down mechanism is in place in Ministry of Steel and FSNL to monitor the functioning of FSNL to check termination of whistleblowers, unfair practices, irregularities and malpractices. All such complaints are dealt as per the provisions of Conduct, Discipline and Appeal Rules (CDA Rules) and Works Standing Orders of FSNL and Vigilance Manual as well as Government of India instructions on the subject. A whistleblower can make complaints under the Public Interest Disclosure and Protection of Informer (PIDPI) Resolution/Whistleblower Mechanism of the Government of India. Further, any employee of FSNL can also make disclosures/complaints under the Whistleblower Policy of FSNL to the Chairman of the Audit Committee of the Board of FSNL.

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